

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
CONT.CAS(C)No.(SH) 15/2012

26.09.2013

Heard Mr. L. Khyriem, learned counsel appearing for and on behalf of the petitioner who informed this court that the matter is pending before the Hon'ble Apex Court, so the matter may be fixed after winter vacation.

List the matter accordingly.

JUDGE

D. Nary

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
CRP.No.(SH) 2/2013
WITH MC(CRP)No.(SH) 2/2013

26.09.2013

Heard Mr. J.M. Thangkhiew, learned counsel appearing for the respondent.

The matter may be fixed on Monday as the learned counsel for the petitioner is not present.

Accordingly, list the matter on 30.09.2013.

JUDGE

D. Nary

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
CRP.No.(SH) 23/2013

26.09.2013

List this matter on 03.10.2013 as informed by Mr. S. Dey, the learned counsel for the petitioner that the leading counsel Mr. V.K. Jindal, Sr. Advocate is out of station.

The learned counsel appearing for the respondent No. 1 is also not present.

List this matter accordingly.

JUDGE

D. Nary

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
CRP.No.(SH) 19/2013

26.09.2013

Heard both the learned counsels appearing for the parties.

As prayed by the learned counsels, the matter may be fixed next week.

Accordingly, list this matter on 03.10.2013.

JUDGE

D. Nary

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
BA(SH) No. 122/2013

26.09.2013

Heard Mr. H.L. Shangreiso, learned counsel appearing for the petitioner.

Bail Application will be considered only after perusal of the C.D.

Call for the C.D.

Mrs. N.G. Shylla, Addl. PP is present.

List this matter after a week i.e. 04.10.2013.

JUDGE

D. Nary